

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 281 OF 2018 &  
IA NOs. 1189 OF 2018**

**Dated: 4<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Anushreee Bardhan

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Rajiv Yadav for R-2

Mr. Aabhas Parimal  
Mr. Himanshu Shekhar  
Mr. Janmesh Kumar for R-3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **24.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/kt*

**(Justice Manjula Chellur)  
Chairperson**